

Forces to Forces Corporation with U. S.

4014. SHRI SOM PAL:

DR. NAUNIHAL SINGH:

Will the Minister of DEFENCE be pleased to state:

(a) whether some talks with the U.S. for "forces-to-forces" cooperation have been held;

(b) if so, whether some programme for exchange of staff, mutual study and observation of each other's defence systems and sites, and joint exercises including naval exercises has been finalised or planned; and

(c) if so, what are the details and rationale thereof?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) Yes, Sir.

(b) and (c) The interaction envisaged between the Armed Forces of India and the US include exchange of visits, participation in training programmes, and Seminars-Symposia. A joint Naval training exercise was also conducted recently between two ships each of the Indian and US Navies off the Western seaboard of India.

Our Armed Forces personnel interact with their counterparts of many other countries through a structured process which contributes towards confidence building and in enabling the Indian Armed Forces to upgrade their professional abilities.

Recruitment in Army

4015. SHRIMATI KAMLA SINHA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government's notice has been drawn to a news item published in the Nav Bharat Times, Patna (Hindi edition) of 12th July, 1992 captioned as 'Sena Men Bhi Niyuktiyan Aur Padon-natiyan Bikti Hain'; and

(b) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) and (b) Government have seen the report published in the Nav Bharat Times, Patna (Hindi edition) of 12th July 1992 captioned as 'Sena Men Bhi Niyuktiyan Aur Padonnatiyan Bikti Hain'. The news item gives the personal views of the author and does not reflect the correct position regarding appointments/promotions in the Armed Forces.

रक्षा कार्यों के लिए भूमि अधिग्रहण के लिए मध्य प्रदेश में भू-स्वामियों को अदा किया गया मुआवजा

4016. श्री अजीत जोगी :

चौधरी हरि सिंह :

डा० अबरार अहमद :

क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकार द्वारा मध्य प्रदेश और अन्य राज्यों में आयुध डिपुओं और रक्षा सस्थानों की स्थापना के लिए अधिगृहीत की गई रिहायशी जमीन और कृषि-भूमि का जिलेवार ब्यौरा क्या है ;

(ख) क्या विस्थापित व्यक्तियों को वैकल्पिक भूमि और रोजगार उपलब्ध करा दिया गया है ;

(ग) यदि हां, तो इस संबंध में ब्यौरा क्या है ;

(घ) यदि नहीं, तो उसके क्या कारण हैं ; और

(ङ) अधिगृहीत भूमि के बदले किस आधार पर मुआवजा दिया गया है और क्या वह पर्याप्त था ?

रक्षा मंत्री (श्री शरद पवार) :

(क) मध्य प्रदेश तथा अन्य राज्यों में समय-समय पर रक्षा प्रयोजनों के लिए भूमि का अर्जन किया गया है। पिछले 3 वर्षों के दौरान मध्य प्रदेश तथा अन्य राज्यों में आयुध डिपुओं तथा अन्य रक्षा